

NAME OF THE CORPORATE DEBTOR: M/S. NEOASKA PHARMA PRIVATE LIMITED, DATE OF COMMENCEMENT OF CIRP – 01.04.2022, LIST OF CREDITORS AS ON 14.09.2022

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(Amount in Rs.)

S. No	Name of the Creditor	Details of Claim Received		Details of Claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC					
1.	Maximus Asset Reconstruction Company Ltd.	20-04-2022	18,49,85,804	18,49,85,804	Financial Debt	18,49,85,804	18,49,85,804	Nil	98.51%	Nil	Nil	Nil	Nil	Initially the Credit Facilities were sanctioned and released by Axis Bank Ltd. Later, by assignment deed dated 18.05.2022, the loan was assigned by Axis Bank in favor of Maximus ARC.